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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.07.2025

NOTICE

Please take notice that the following matters listed in the Court - IV on 15.07.2025, 16.07.2025, 17.07.2025, 18.07.2025 & 21.07.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of	Next Date of
			Hearing	Hearing
1.	Comp. App. (AT) No. 200 of 2022 & I.A. No. 931 of 2024 Part Heard	CA Som Prakash Aggarwal Vs. National Financial Reporting Authority (NFRA) With	15.07.2025	12.08.2025
2.	Comp. App. (AT) No. 177 of 2024 & I.A. No. 4179 of 2024 Part Heard	S. Prakash Aggarwal & Co. Vs. National Financial Reporting Authority (NFRA)	15.07.2025	12.08.2025
3.	Competition App. (AT) No. 15 of 2021 Part Heard	Maruti Suzuki India Ltd. Vs. Competition Commission of India	15.07.2025	12.08.2025

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4.	Contempt Case (AT) No. 1 - 3 of 2025 in Comp. App. (AT) No. 65 of 2019	Smt. C. Valli Narayan Vs. C. Vinod Hayagriv & Ors.	16.07.2025	18.08.2025
5.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.	17.07.2025	11.08.2025
6.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	With All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.	17.07.2025	11.08.2025
7.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	With Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.	17.07.2025	11.08.2025
8.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	With Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.	17.07.2025	11.08.2025

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9.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	17.07.2025	11.08.2025
10.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	17.07.2025	11.08.2025
11.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata With	18.07.2025	13.08.2025
12.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata With	18.07.2025	13.08.2025
13.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	18.07.2025	13.08.2025

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14.	Comp. App. (AT)	Jalesh Kumar Grover	21.07.2025	14.08.2025
	(Ins) No. 776 of	Resolution Professional for GPI Textiles		
	2022 & I.A. No.	Ltd.		
	3001 of 2022	Vs.		
		The Hongkong and Shanghai Banking		
		Corporation Ltd. & Ors.		
	Part Heard	Corporation Etc. & Ors.		
	1 art ricard			
		With		
15	Comp App (AT)		21.07.2025	14.08.2025
15.	Comp. App. (AT)	Lalan Kumar Singh	21.07.2025	14.08.2025
	(Ins) No. 142 of	Vs.		
	2023 & I.A. No.	Jalesh Kumar Grover		
	526, 2223 of 2023	Resolution Professional GPI Textiles		
		Ltd. & Ors.		
	(With Defects)			
	Part Heard			
16.	Comp. App. (AT)	Lalan Kumar Singh	21.07.2025	14.08.2025
	(Ins) No. 66 of	Vs.		
	2023 & I.A. No.	Jalesh Kumar Grover		
	2220 of 2023	Resolution Professional GPI Textiles		
		Ltd.		
	Part Heard			
17.	Comp. App. (AT)	Lalan Kumar Singh	21.07.2025	14.08.2025
1,,	(Ins) No. 781 of	Vs.	21.07.2020	1110012020
	2023 & I.A. No.	Jalesh Kumar Grover		
	3795 of 2023	Resolution Professional GPI Textiles Ltd.		
	3793 01 2023			
		& Ors.		
	D			
	Part Heard			
18.	Comp. App. (AT)	Kodak India Pvt. Ltd.	21.07.2025	18.08.2025
	(Ins) No. 560 of	Vs.		
	2024 & I.A. No.	Graphics Pvt. Ltd.		
	1983, 1984, 1985			
	of 2024			
	D 4 II			
	Part Heard			